

High Court of Jharkhand, Ranchi

Ref. No. 1346 /Accts.

Dated: 9/7/2020

The Court invites sealed quotations from the reputed vendors/firms for purchase of 18 (eighteen) number of following articles:-


Sl. No.	Make/Model	Configuration / Specification of articles should not be less than	Remarks
1.	Philips SPM 3700 Series Handheld Microphone	• USB Dictation Microphone with speech Exec workflow software Geared for Dragon Naturally Speaking speech recognition software.	• Substitute stand-by device has to be provided in case if any hardware needs to be sent to warranty replacement.
2.	Philips SPM 3700 Stand	• For Philips SPM 3700 Series Handheld Microphone	• Substitute stand-by device has to be provided in case if any hardware needs to be sent to warranty replacement.

Any further details may be collected from the Establishment of the Court during 10:00 am – 5:00 pm on working days.

Sealed quotations are to be submitted in the office of the undersigned within the specified time i.e. by **4:30 P.M. on 25.07.2020**.

Note:-

1. Price quoted must be inclusive of all taxes and installation charges.
2. **Maximum time** required for supply of article must be specifically mentioned.
3. Configuration must be at par or on the higher side (as referred above).
4. Specification of quoted articles must be quoted in details.
5. No Quotations will be entertained after due date.
6. Service reputation of Vendor/Firm in the market will be given priority.
7. The quotation must contain Warranty Period, Local Service Support & Annual Maintenance Charges etc. in details.
8. The Court reserves the right to accept or reject any or all quotations without assigning any reasons.


X Registrar (Establishment)
Jharkhand High Court, Ranchi